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## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 16.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.42/ BB/2017	-	For orders for filing preliminary report	Rule-7(1) of IB.	DCS International Pvt. Ltd.

SL. NAME (IN CAPITAL)

**SIGNATURE** 

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

Liquidator is absent. Preliminary report is not filed.

Call on 02.03.2018.

MEMBER (T)

MEMBER (J)